National Company Law Tribunal

Allahabad Bench

Contempt No CPNO. 3/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Sanjeer Agrical V/s Satish Kumas Singh. Section of the Companies act/18 B code: U/s 425 of the Companies, Ad, 2013.

SI. NO. Name Designation Representation Signature

1. Raywish Sibha. Adv. Petitions of Representation

2. April Kumas Pas

3. Uday Chandaii

4. Abhishek Mishra Dan Respond & Cland

Lexan Ashiraba

Contempt Petition No. 3/ALD/2017

Parties are represented by their respective counsels. Pleadings are almost complete.

The case is fixed for the pre final hearing.

The matter to be listed on 19th February, 2017.

Date: 24/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)